

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 6764-6765/2018

(Arising out of impugned final judgment and order dated 25-07-2017 in WP Nos.8016/2016 and 8049/2016 passed by the High Court of Judicature at Bombay)

VIJAYA BHIKU KADAM

Petitioner(s)

VERSUS

MAYANI BHAG SHIKSHAN PRASARAK MANDAL & ORS.

Respondent(s)

(IA No. 65767/2022 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 21810/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT
IA No. 65770/2022 - EXEMPTION FROM FILING O.T.
IA No. 21812/2018 - EXEMPTION FROM FILING O.T.
IA No. 30093/2020 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

Date : 04-05-2023 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ABHAY S. OKA
HON'BLE MR. JUSTICE RAJESH BINDAL

For Petitioner(s) Mr. Basant R.,Sr.Adv.
Mr. Amol Nirmalkumar Suryawanshi, AOR

For Respondent(s) Mr. Vinay Navare,Sr.Adv.
Ms. Deepplaxmi S.Matwankar,Adv.
Mr. Pravartak Pathak,Adv.
Ms. Abha R. Sharma, AOR

Mr. Sandeep Sudhakar Deshmukh, AOR
Mr. Nishant Sharma, Adv.
Mr. Tushar D.Bhelkar, Adv.

Mr. Sudhanshu S. Choudhari, AOR

Mr. Sanjay Kharde, Adv.
Mr. Siddharth Dharmadhikari, Adv.
Mr. Aaditya Aniruddha Pande, AOR
Mr. Bharat Bagla, Adv.
Mr. Sourav Singh, Adv.

**UPON hearing the counsel the Court made the following
O R D E R**

List on 1st August, 2023.

**(ANITA MALHOTRA)
AR-CUM-PS**

**(AVGV RAMU)
COURT MASTER**